

area development programme more effective, (iv) conjunctive use of surface and ground water and (v) S&T component through research organisations.

(c) and (d) During Plan period upto the end of 1991-92, 10 major, 88 medium and 1 Extension, Renovation & Modernisation (ERM) projects of Gujarat and 18 major, 153 medium and 1 ERM projects of Maharashtra were completed. During the Eighth Five Year Plan (1992-97), 9 major, 25 medium and 12 ERM projects of Gujarat and 32 major, 70 medium and 6 ERM projects of Maharashtra are in progress. To expedite completion of selected ongoing major and medium projects. Central Loan Assistance of Rs. 101.72 crores and Rs. 28.00 crores have been sanctioned to Gujarat and Maharashtra respectively under Accelerated Irrigation Benefits Programme (AIBP) during 1996-97.

Membership of UN Security Council

2289. SHRI SARAT PATTANAYAK :
SHRI PARASRAM BHARDWAJ :
SHRI MADHAVRAO SCINDIA :
SHRI MUKHTAR ANIS :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the names of permanent and non-permanent members of Security Council and other countries which have so far indicated their support for India's claim for permanent membership of UN Security Council;

(b) the steps which have been taken and are being taken for securing permanent membership of UN Security Council; and

(c) the present status of the proposals in respect of membership of Economic and Social Commission (ECOSOC), particularly its expansion?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) and (b) Discussions on restructuring of the UN Security Council are continuing in the Open Ended Working Group of the UN General Assembly. So far there is no consensus on individual candidates or criteria for expansion. Mauritius, Bhutan, Cuba, Dominican Republic and Lao PDR have made statements at the UN in support of India's candidature for permanent membership. The Government is in touch with other Member States of the UN both bilaterally and at the UN. We have indicated that any proposal to expand the UN Security Council should be comprehensive in nature, and non-discriminatory.

(c) India is presently a member of the Economic and Social Council (ECOSOC). The membership of the Economic and Social Council was last increased in 1973 to the present 54 members. No new specific proposals for further expansion of the ECOSOC is currently being discussed in the UN or in the Open Ended Working Groups.

[Translation]

Anganwadi Workers

2290. SHRI DADA BABURAO PARANJPE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have received any representations from organisations of Anganwadi workers, particularly from Madhya Pradesh, regarding improvement in their working conditions, revision of rates of honorarium, declaring them as Government employees and other issues;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) and (b) Yes, Sir. A number of representations have been received from various organisations of anganwadi workers including from Madhya Pradesh regarding the status and employments of anganwadi workers. These representations contain a request to the Government to consider following major demands :

(i) enhancement of honorarium of anganwadi workers/helpers and regularisation of their services in the regular pay-scales;

(ii) declaring anganwadi workers as Government servants and providing them allowances as applicable to Government servants; and

(iii) promotion of anganwadi workers to supervisors.

(c) The representations received from various Anganwadi Associations have been examined by the Government and it has been decided to maintain the status-quo.

Upgradation of Guwahati Medical College

2291. SHRI ISWAR PRASANNA HAZARIKA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government have decided to upgrade the Guwahati Medical College in Assam;

(b) if so, the details thereof including the anticipated investment and time schedule;

(c) whether the total cost of the project is proposed to be provided by the Union Government as grant to the State Government;

(d) if so, the details thereof; and

(e) whether the proposed upgradation is to be implemented by and under the supervision and control of the Union Government or it would be left to the State Government?